

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/1656 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ¹⁶20 March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 963 dtd. 18.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.04.2025, along with station leave permission, with the official vehicle, at from the evening of 11.04.2025 till the morning of 22.04.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/1657 /A, dated , 20 - 03 - 2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)